

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. CPC 350/97/2015
OA 350/367/2014

Date of order : 18.5.2017

LIBRARY

Present: Hon'ble Mr.A.K.Patnaik, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative member

KARTICK CHANDRA PANJA
SUPRABHAT JANA
SK. NAJRUL ISLAM
DINONATH MONDAL
CHINMOY MAITY
All unemployed.

...APPLICANTS

VERSUS

1. Union of India, through
The General Manager,
Eastern Railway,
Fairlie Place,
17 N.S.Road,
Kolkata - 700001.
2. The Chief Personnel Officer,
Eastern Railway,
Fairlie Place,
17 N.S.Road,
Kolkata - 700001.
3. The Chief Administrative Officer (Construction),
Eastern Railway,
Koilaghat,
3 Koilaghat Street,
Kolkata – 700001.
4. The competent authority
For land acquisition,
Eastern Railway,
Koilaghat,
3 Koilaghat Street,
Kolkata – 700001.
5. The Divisional Railway Manager,
Eastern Railway,
Howrah Division,
Howrah – 711001.

RESPONDENTS.

For the applicants: Mr.B.Chatterjee, counsel

For the respondents: None

[Signature]

O R D E R (ORAL)

A.K.Patnaik, Judicial Member

Heard Mr.B.Chatterjee, 1d. Counsel appearing for the petitioner. None appeared for the alleged contemnors.

2. After perusal of the record we find that as per order dated 6.8.2014 passed by this Tribunal in OA 367/2014, a well reasoned order has been passed by the departmental respondents on 20.11.2014

3. According to our view no deliberate and intentional violation of the order dated 6.8.2014 passed by this Tribunal in OA 367/2014 has been done by the alleged contemnors.

4. Accordingly notices which were already issued are recalled and the CPC is dropped.

(JAYA DAS GUPTA)
ADMINISTRATIVE MEMBER

(A.K.PATNAIK)
JUDICIAL MEMBER

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